

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **22.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Meenakshi Sivaraman

MAIN PETITION NUMBER : CP(IB)/31/CHE/2024
(IA/MA) APPLICATION NUMBERS

IA/880(CHE)/2024

ORDER

Present: Ms. Satyadevi Alamuri, IRP/Applicant in person.

Heard.

The petition has already been withdrawn by the Petitioner vide an order dated 16.04.2024.

The Applicant states that she has been paid the fee.

Considering the above facts, nothing survives in the application and the same is disposed of.

The main petition be consigned to records along with the connected applications.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs